

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3145 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	True Blue Finlease Ltd. Vs. Jagdish Singh Nain Resolution Professional HBN Foods Ltd.	Dhruv Gupta
2.	I.A. No. 3141 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Ishu Datwani & Anr. Vs. Today Homes & Infrastructure Pvt. Ltd.	Ravinder Singh
3.	I.A. No. 3143 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Rambir Vs. Soni Realtors Pvt. Ltd. & Anr.	Manoj Gupta
4.	I.A. No. 3139 of 2022 in Contempt Case (AT) No. __ of 2022 in Comp. App. (AT) No. 256 of 2017	UBC Engineers Pvt. Ltd. & Anr. Vs. R Prasanth	Anuj Tiwari
5.	I.A. No. 3151 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	The General Manager, Eastern Railway & Ors. Vs. Palogix Infrastructure Pvt. Ltd.	Vijay Joshi

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar